

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:78
ANSWERED ON:22.11.2011
UNAUTHORISED CONSTRUCTIONS
Muttemwar Shri Vilas Baburao

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether most of the buildings in the Old Delhi area are alleged to have been declared dangerous and unsafe to live;
- (b) if so, the details thereof;
- (c) whether unauthorised constructions on these buildings is one of the reasons for their collapse;
- (d) if so, the details thereof and the total number of buildings collapsed and human lives lost during each of the last three years and the current year;
- (e) whether the Government has conducted any survey to identify the buildings which are in dilapidated conditions; and
- (f) if so, the details thereof and the action taken by the Government thereon?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) & (b): The Municipal Corporation of Delhi (MCD) has informed that as per the records pertaining to the period 01.01.2011 TO 31.10.2011, 25 buildings in the area are dangerous and unsafe.
- (c): The MCD has also informed that most of the area lies in the walled city area and most of the properties are more than 100 years old, so their structural weakness is the only reason for collapse.
- (d): Only one building collapsed in which reportedly seven persons lost their lives.
- (e) & (f): The survey conducted by the MCD staff has revealed that 25 buildings are dangerous. In this connection, notices have been issued under section 348 (Removal of dangerous buildings) and section 349 (Power to order building to be vacated in certain circumstances) of the Delhi Municipal Corporation act, 1957.